

(3) S.O. No. 1197(E), dated the 21st March, 2020, publishing the fixation of prices of masks (2ply & 3 ply), Melt Blown non-Woven Fabric and hand sanitizers Order, 2020.

(4) S.O. No.1207 (E), dated the 24th March, 2020, publishing the fixation of prices of masks (2ply & 3 ply), Melt Blown non-Woven Fabric and Hand Sanitizers (Amendment) Order, 2020.

[Placed in Library. See No. L.T. 2707/17/20]

II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Consumer Affairs), under Section 40 of the Bureau of Indian Standards Act, 2016:—

(1) F. No. BS/11/08/2020, dated the 25th June, 2020, publishing the Bureau of Indian Standards (Recruitment to Administrations, Finance and Other Posts) Regulations, 2020.

(2) F. No. BS/11/06/2020, dated the 25th June, 2020, publishing the Bureau of Indian Standards (Terms and Conditions of Service of Employees) Regulations, 2020.

(3) F. No. BS/11/04/2018, dated the 12th June, 2020, publishing the Bureau of Indian Standards (Advisory Committees Second Amendment) Regulations, 2020. [Placed in Library. See No. L.T. 2706/17/20]

I Report and Accounts (2018-19) of CCS NIAM, Jaipur and related papers

II Report and Accounts (2017-18) of National Centre for Cold-Chain Development, New Delhi and related papers

SHRI V. MURALEEDHARAN: Sir, on behalf of my colleague, Shri Parshottam Rupala, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

(i) (a) Annual Report and Accounts of National Institute of Agricultural Marketing (CCS NIAM), Jaipur, for the year 2018-19, together with the Auditor's Report on the Accounts.

(b) Performance Review of the above Institute, for the year 2018-19.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T. 2890/17/20]
- (ii) (a) Annual Report and Accounts of the National Centre for Cold-Chain Development, New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Centre.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T. 2891/17/20]

Notifications of the Ministry of Rural Development

SHRI V. MURALEEDHARAN: Sir, on behalf of my colleague, Sadhvi Niranjana Jyoti, I lay on the Table—

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Rural Development (Department of Rural Development), under sub-section (2) of Section 29 of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005:—
 - (1) S.O. 2198 (E), dated the 3rd July, 2020, regarding amendments to Schedule I of the said Act, to substitute certain entries in paragraph 4, in sub-paragraph 1, in item (IV), for sub-item (i) of the said schedule.
 - (2) S.O. 2309 (E), dated the 13th July, 2020, regarding amendments to Schedule II of the said Act, to substitute certain entries in paragraph 27 of the said schedule. [Placed in Library. *See* No. L.T. 2892/17/20]

I Notifications of the Ministry of Finance

II Report and Accounts (2019-20) of LIC, Mumbai and related papers

III Liquidator's Report w.r.t. IIBI Limited, Kolkata, for different periods and related papers

IV Statement (2019-20) of the Market Borrowings by Central Government

SHRI V. MURALEEDHARAN: Sir, on behalf of my colleague, Shri Anurag Singh Thakur, I lay on the Table: —